

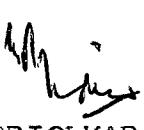
(3)

Tribunal's Order:

Dated: 9.1.1989

Heard Mr.A.M.Sutavane learned advocate for the applicant and Mr.V.S.Masurkar learned advocate for the respondents. The applicant is working as U.D.C. in Correspondence Branch of the C.P.W.D. at Pune since 18.3.1985. The applicant was requesting for his transfer from that branch to some other branch. However, as that request was not granted he has filed this application praying for his transfer from correspondence branch to either Accounts branch or Sub-division.I.

2. Mr.Sutavane, ~~clearly~~ ^{fairly} stated that after this application was filed on 30.3.1988 the Respondents have transferred the applicant by an order dated 6.5.1988 to sub-division No.I. Mr.Masurkar gave us a copy of that order. Mr.Sutavane's grievance is that the respondents ^{only after} have passed this order of transfer ~~before~~ the applicant had filed the petition. Anyway, the respondents have now transferred the applicant to Sub-division No.I, ^{which} this was the request made by the applicant in ~~that~~ application. Hence we hold that the application now does not survive. Hence we dispose of the application with no order as to costs.


(M.Y.PRIOLKAR)
MEMBER(A)


(M.B.MUJUMDAR)
MEMBER(J).